

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD.

....

Original Application No. 1029 of 1998.

this the 27th day of April 2001.

HON'BLE MR. RAFIQ UDDIN, MEMBER (J)

HON'BLE MR. S. BISWAS, MEMBER (A)

Anup Kumar Kanaujia, aged about 26 years, S/o Sri Babu Lal, R/o 10/195, Khalasi Line, Gaul Tola, Kanpur City.

Applicant.

By Advocate : Sri U. Nath.

Versus.

Union of India through the Secretary to the Ministry of Communication (Posts) Dak Bhawan, New Delhi.

2. The Postmaster General, Kanpur Region, Kanpur.

3. The Asstt. Supdt. Post Offices, Sub-Division (West), Kanpur city.

Respondents.

By Advocate : Sri M.K. Upadhyaya for Sri S.C. Tripathi.

O R D E R (ORAL)

RAFIQ UDDIN, MEMBER (J)

The applicant-Anup Kumar Kanaujia has approached this Tribunal for issuing directions to the respondents to consider his name for selection to the post of EDSV/IIT Sub-Post office, Kanpur alongwith the names of those candidates whose names were sponsored by the Employment Exchange.

2. We have heard the learned counsel for the parties and have also perused the pleadings on record.

3. It appears that the name of the applicant was not considered by the respondents for selection to the

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post, in question, solely on the ground that his name was not forwarded by the local Employment Exchange. It has, however, been specifically stated by the respondents in their Counter affidavit vide para 6 thereof that the applicant's candidature was duly considered for selection on the post, in question, but the result has not been declared so far as per the directions of this Tribunal. Since the name of the applicant has been considered by the respondents, the relief claimed by the applicant has been granted to him and as such the O.A. has become infructuous. We, therefore, dispose of this O.A. with the directions to the respondents to declare the result of the selection, in question, within a period of one week from the date of communication of this order.

4. The O.A. stands disposed of as above with no order as to costs.

S. Acharya

MEMBER (A)

GIRISH/-

R. Venkateswaran

MEMBER (J)